

NATIONAL COMPANY LAW TRIBUNAL
SINGLEBENCH
- CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI CH.MOD SHARIEF TARIQ (JUDICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/103/2018
NAME OF THE PETITIONER : TMP RESTARANT & HOTEL
NAME OF THE RESPONDENT : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	R/Kamran.	P.C.S for Company	

ORDER

Representative for Applicant present. Counsel for RoC present and prayed for time
to file counter. At request, time is enlarged. Put up on 19.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk